REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON URBAN DEVELOPMENT

SHRI RAJEEV SHUKLA (Maharashtra): Sir, I lay on the Table, a copy (in English and Hindi) of the Eighth Report* of the Department-related Parliamentary Standing Committee on Urban Development (2009-10) on 'The Constitution (One Hundred and Twelfth Amendment) Bill, 2009'.

ACTION TAKEN REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON URBAN DEVELOPMENT

SHRI RAJEEV SHUKLA (Maharashtra): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Action Taken Reports of the Department-related Parliamentary Standing Committee on Urban Development (2009-10):-

- (i) Ninth Report (Fifteenth Lok Sabha) on Action Taken by the Government on the recommendations contained in the Fortieth Report (Fourteenth Lok Sabha) of the Committee on 'Urban Housing.'
- (ii) Tenth Report (Fifteenth Lok Sabha) on Action Taken by the Government on the recommendations contained in the First Report (Fifteenth Lok Sabha) of the Committee on 'Demands for Grants (2009-2010)' of the Ministry of Urban Development.
- (iii) Eleventh Report (Fifteenth Lok Sabha) on Action Taken by the Government on the recommendations contained in the Second Report (Fifteenth Lok Sabha) of the Committee on 'Demands for Grants (2009-2010)' of the Ministry of Housing and Urban Poverty Alleviation.

STATEMENT BY MINISTER

Status of implementation of recommendations contained in fourth report of department-related Parliamentary Standing Committee on Finance

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): Sir, I make a statement regarding status of

^{*}The Report was presented to Hon'ble Speaker on 25th June, 2010 and the Hon'ble Chairman, Rajya Sabha was informed accordingly on the 2nd July, 2010.